

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.06.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 906 of 2019 | Rakesh Wadhawan. Vs. Bank of India & Anr. | Subir Kumar | Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna |
| 2. | Comp. App (AT) (Ins) No. 1271 of 2019 | GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors. | Raj Kumar Mehta | Jeevan B. Panda |

For Admission (Fresh Cases)

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|-----------|---|---|-----------------|--|
| 3. | Comp. App. (AT) (Ins) No. 539 of 2020 | S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad | Sushant Mahajan | |
| 4. | Comp. App. (AT) (Ins) No. 540 of 2020 | Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd. | Mohit Yadav | |

For Admission (After Notice)

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|-----------|---|---|--------------|-----------|
| 5. | Comp. App. (AT) (Ins) No. 528 of 2020 | Arenja Enterprises Vs. Edward Keventer (Successors) Pvt. Ltd. | Piyush Singh | Aishwarya |
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar